

IN THE INCOME TAX APPELLATE TRIBUNAL
Hyderabad ' B ' Bench, Hyderabad
(Through Video Conferencing)
Before Smt. P. Madhavi Devi, Judicial Member
AND
Shri A. Mohan Alankamony, Accountant Member

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| ITA No.1378/Hyd/2016 | | |
| Assessment Year: 2008-09 | | |
| | | |
| Goldstone Technologies Ltd Secunderabad PAN:AAACG7478F (Appellant) | Vs. | Asstt. Commissioner of Income Tax, Central Circle-3, Hyderabad (Respondent) |
| | | |
| Assessee by: | Sri P. Murali Mohana Rao | |
| Revenue by: | SriY.V.S.T. Sai, CIT (DR) | |
| | | |
| Date of hearing: | 25/02/2021 | |
| Date of pronouncement: | 03/03/2021 | |

ORDER

Per Smt. P. Madhavi Devi, J.M.

This is assessee's appeal for the A.Y 2008-09 against the order of the CIT (A)-11, Hyderabad, dated 29.07.016.

2. At them time of hearing, the learned Counsel for the assessee sought permission to withdraw this appeal as the learned CIT (A) has allowed the assessee's appeal and there is no grievance to the assessee and prayed for withdrawal of this appeal. Therefore, this appeal is dismissed as withdrawn.

3. In the result, assessee's appeal is dismissed.

Order pronounced in the Open Court on 3rd March, 2021.

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| Sd/- (A. MOHAN ALANKAMONY) ACCOUNTANT MEMBER | Sd/- (P. MADHAVI DEVI) JUDICIAL MEMBER |
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Hyderabad, dated 3rd March, 2021.

Vinodan/sps

Copy to:

- 1 Goldstone Technologies Ltd C/o P. Murali & Co. CAs, 6-3-655/2/3 Somajiguda, Hyderabad 500082
- 2 ACIT, Central Circle -3 Hyderabad
- 3 CIT (A)-11 Hyderabad
- 4 Pr. CIT – Central, Hyderabad
- 5 The DR, ITAT Hyderabad
- 6 Guard File

By Order